## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI



C.P. NO. 28/94 in O. A. NO. 1766/92

New Delhi this the 22nd day of March, 1994

## CORAM:

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN THE HON BLE MR. S. R. ADIGE, MEMBER (A)

- Ved Prakash S/O Mani Chand, 97, Village Zarera, Delhi Cantt-110010. 1.
- Prem Prakash S/O Mohan Lal, 2. H. No. 13, Bhogal Road, Jangpura, New Delhi-14.

Petitioners

By Advocate Shri Ashish Kalia

## Versus

- Union of India through 1. Shri R. N. Srivastava, Chief Engineer (AF), HQ Delhi Zone, M/O Defence, New Delhi.
- Shri H. L. Rao, Commander Work Engineer (AF), 2. Palam, Delhi Cantt-110010.

Respondents

By Advocate Mrs. Meera Chhibber

## ORDER (CRAL)

The Hon'ble Mr. Justice V. S. Malimath -

As the petitioner has since been given alternate appointment, the learned counsel for the petitioner says that he does not press this C.P. It is accordingly dismissed. Moderal

Member (A)

( V. S. Malimath ) Chairman

/as/